F. No. J-11017/15/2025-JUDICIAL
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

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Shastri Bhawan, New Delhi, Dated the 8<sup>th</sup> April, 2025

## **ORDER**

The President is pleased to delete the name of Shri Rohit Pandey, Advocate from the panel of Group 'A' Counsel for Supreme Court of India, with immediate effect.

- 2. Consequently, the name of Shri Rohit Pandey, Advocate figuring at serial number 7 in the List 'A' of this Department's Order No. J-11017/23/2023-Judicial (1) dated 07.10.2023, stands omitted.
- 3. Hindi version of this order will follow.

(Madhab Charan Prusty) Senior Government Advocate

## Copy (through email) to:

- 1. PS to MoS (I/C) L&J.
- 2. PSO to Law Secretary/All Additional Secretaries in the main secretariat of Department of Legal Affairs.
- 3. PPS to Ld. Attorney General of India/PS to Ld. Solicitor General of India.
- 4. The Registrar, Supreme Court of India, New Delhi.
- 5. The In-charge, Central Agency Section, Supreme Court Compound, new Delhi
- 6. The Pay & Accounts office, Department of Legal Affairs, New Delhi.
- 7. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
- 8. Sh. Rohit Pandey, Advocte.
- 9. LIMBS Section for necessary action.
- 10. Hindi Section, Department of Legal Affairs, for translation of this order.
- 11. Office/spare copies.

(Kumar Gaurva)
Section Officer (Judicial)

Section Officer (Judicial) Tel. 011-23384945

Email: judicial-dla@nic.in